

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION No. 38/2010

Sub: Miscellaneous petition under Regulations 44 "Power to Relax" of the CERC (Terms and Conditions of Tariff) Regulations, 2009 for relaxation of CERC (Terms and Conditions of Tariff) Regulations, 2009.

Date of hearing : 30.3.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : Bihar State Electricity Board, Patna & Others

Parties present : Shri U.K.Tyagi, PGCIL
Shri M.M.Mondal, PGCIL

Through this petition, the petitioner, Power Grid Corporation of India Limited has prayed to relax Regulations 15 of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 so that the MAT @ 15% as per the Finance Act, 2009 be considered for computing the pre-tax rate of ROE

2. Heard the representative of the petitioner.
3. The Commission directed the petitioner to explain provision of the law under which the petition was filed. The representative of the petitioner sought adjournment to seek legal opinion on the matter and make necessary submission.

4. The Commission granted the prayer and adjourned the hearing to 29.4.2010.

Sd/-

(T. Rout)
Joint Chief (Law)